

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

219. IA(LIQ.)/21/2024 IA/3090/2023 IA/3888/2023 IA/3697/2023  
IA/3496/2023 IA/5327/2023 IA/797/2024 IN C.P. (IB)/849(MB)2020

**IN THE MATTER OF**

Pioneer Publicity Corporation Pvt Ltd

VS

Frontage Media Pvt Ltd

Section 9 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 19.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. ANU JAGMOHAN SINGH  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent:

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**ORDER**

Since it is the Special Bench today. In view thereof, adjourned to **14.05.2024**.

Sd/-

ANU JAGMOHAN SINGH  
Member (Technical)  
Shubham

Sd/-

REETA KOHLI  
Member (Judicial)